

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Corporate Power Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 10-05-2024; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digit of registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				270316529				NA
3	Secured financial creditors	6	153261884113	6	145715577809		7546306303		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	131	296629187	78	112083084		184546103		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	9400692259	3	3212579636	83911743	6104200880		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		174	162959205559	87	149310557058	83911743	13835053286		